

DIVISION BENCH

O-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1584(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th August, 2021,
10:30 A.M**

Name of the Company	NIK HAR DEALERS PRIVATE LIMITED Vs. LIMTEX [INDIA] LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Ms. Urmila Chakraborty, Advocate | **For the Financial Creditor**
Mr. Anurag Bagaria, Advocate |

Mr. Tapas Kumar Das, Advocate | **For the Corporate Debtor**

ORDER

Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present.

List this matter **on 27/09/2021** for reporting settlement as a last chance.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)

vc